

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:5067
ANSWERED ON:05.09.2011
APEX BODY FOR SCHEDULED CASTES
Patle Kamla Devi

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has constituted an Apex Body at national level for development and providing protection to Scheduled Castes;
- (b) if so, the details thereof; and
- (c) the composition of the Apex Body alongwith the work entrusted to them?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) Yes, Sir.

(b) National Commission for Scheduled Castes (NCSC) has been constituted Under Article 338 of the Constitution to inter-alia, investigate and monitor all matters relating to the safeguards provided for Scheduled Castes under the Constitution etc.

(c) NCSC consists of a Chairperson, a Vice-chairperson and 3 other Members. Commission has been reconstituted in October-November 2010 for a period of 3 years and following persons have been appointed to the posts mentioned against each-

Name Designation

Dr. P.L. Punia Chairperson
Shri Raj Kumar Verka Vice-Chairperson
Shri Raju Parmar Member
Shri M .Shivanna Member
Smt. Latha Priyakumar Member

Details of work entrusted/Functions of the Commission are at Annexure.